

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 96 (ND)/09

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

NAME OF THE COMPANY: Gurpreet Gill Vs. M/s SFX Studio Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Counsel for the Petitioner.

For the Respondent (s) : Mr. Rohan Kaushal, Advocate

ORDER

An affidavit has been filed by the Respondent. Ld. Counsel has taken us to the same in a bid to substantiate the allegations that the same are also tampered with.

On a prima facie observation, Ld. Counsel for the Respondent is directed to produce the originals of the documents, postal receipts etc. Further all his books of accounts and vouchers shall be produced in court, because if so required, the matter may be referred to SFIO for further investigation.

To come up on 27th February, 2018.

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)